

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.09.2020 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|---|
| 1. | I.A. No. 2166 of 2020 in Comp. App. (AT) (Ins) No. 1056 of 2019 | Rajesh Goyal. Vs. Babita Gupta & Ors. | Sandeep Bhuraria | Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam |

For Admission (Fresh Cases)

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| 2. | Comp. App. (AT) (Ins) No. 804 of 2020 (With Defects) | Kaustuv Ray Vs. State Bank of India & Anr. | Sreenita Ghoshdastidar | |
| 3. | Comp. App. (AT) (Ins) No. 805 of 2020 | Ome Prakash Verma Vs. Amit Jain RP of Neesa Leisure Ltd. and Ors. | Garvit Khandelwal | |
| 4. | Comp. App. (AT) (Ins) No. 806 of 2020 | Ome Prakash Verma Vs. Amit Jain RP of Neesa Leisure Ltd. and Ors. | Garvit Khandelwal | |
| 5. | Comp. App. (AT) (Ins) No. 807 of 2020 | JM Financial Asset Reconstruction Company Ltd. Vs. Samay Electronics Pvt. Ltd. | Sonal Jain | |
| 6. | Comp. App. (AT) (Ins) No. 809 of 2020 | Palm Products Pvt. Ltd. Vs. T.V.L.Narsimha Rao & Anr. | Bhavya Sethi | |

For Admission (After Notice)

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| 7. | Comp. App. (AT) (Ins) No. 714 of 2020 | Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors. | Kuntal Chatterji | Anil Agarwalla-R1 Anuj Singh-R2 Dinkar Singh-R3 |
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For Hearing

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| 8. | Comp. App. (AT) (Ins) No. 1234 of 2019 | Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors. With | Kunal Chatterji | Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4 |
| 9. | Comp. App (AT) (Ins) No. 1272 of 2019 | West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors. With | Siddartha Sharma | Anil Agarwal Dinkar Singh Anand Varma(RP) |
| 10. | Comp. App (AT) (Ins) No. 1338 of 2019 | Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd. & Anr. With | Anil Agarwalla | Anil Agarwal Dinkar Singh Anand Varma(RP) |
| 11. | Comp. App (AT) (Ins) No. 1343 of 2019 | Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Ors. | Varsha Banerjee | Anil Agarwal Dinkar Singh Anand Varma(RP) |

For Hearing

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| 12. | Comp. App. (AT) (Ins) No. 530 of 2020 | Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd. | Anjali Aggarwal | Ribhu Garg |
|------------|---|--|-----------------|------------|

12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

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| 13. | Comp. App. (AT) (Ins) No. 559 of 2020 Part Heard | Mahender Kumar Khandelwal Vs. Power Finance Corporation Ltd. & Anr. | Ranjana Roy | Bishwajit Dubey |
|------------|--|---|-------------|-----------------|

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

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| 14. | Comp. App. (AT) (Ins) No. 932 of 2019 Part Heard | Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF) | Manish Verma | Sonali Khanna |
| 15. | Comp. App. (AT) (Ins) No. 628 of 2020 | Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. | Kumud Shekhar | Aman Gandhi Ashish Chhawchharia-R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava- R4 |

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**